

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2015**

**Dated: 6<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Neyveli Lignite Corporation Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan a/w  
Mr. J. Dhanasekaran (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
  
Mr. S. Vallinayagam for R-2  
  
Mr. Rajesh for  
Mr. P.V. Dinesh for R-4

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **12.12.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**